

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2010

Dated : 26th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. Rutwik Panda for R.1
Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan for GRIDCO

ORDER

The learned counsel for both the parties have finished their arguments. They want to file additional Written Submissions. Accordingly, they are directed to file the same on or before 14.10.2011 after serving copy on the other side.

Post the matter for reporting compliance on **17.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS